

Shri R. S. Pandey:
Shri R. Barua:

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that some of the States have heavily overdrawn on the Reserve Bank amounting to over Rs. 200 crores;

(b) if so, whether Government have now directed the States to raise the moneys thus falling short by taxation from their resources; and

(c) the other remedial or preventive measures taken in this regard?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) In terms of the agreements with the State Governments the Reserve Bank of India act as their bankers and details of transactions between them cannot be made public.

(b) and (c). States have been advised to regulate their expenditure within the resources available to them and not to look to the Reserve Bank as a source for financing their budgetary deficits.

Size of 1966-67 Plan

*70. **Shri Vishram Prasad:**
Shri Bagri:
Dr. Ram Manohar Lohla:
Shri Madhu Limaye:
Shri Yashpal Singh:
Shri Bhanu Prakash Singh:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri P. C. Borooah:
Shri Shiv Charan Gupta:
Shri J. B. S. Bist:
Shri Dharmalingam:

Will the Minister of **Planning** be pleased to state:

(a) whether it is a fact that the size of the Plan, for the first year of the Fourth Five Year Plan i.e. 1966-67 has been considerably reduced;

(b) if so, the reasons therefor; and

(c) whether it will not affect the food production programme?

The Minister of Planning (Shri Asoka Mehta): (a) to (c). A paper on the Annual Plan for 1966-67 is under formulation and will be laid on the Table of the House sometime in March, 1966. While the overall size of the Plan may be lower, as compared to previous year, outlays for agricultural programmes are being substantially stepped up.

Arrears of Taxes

*72. **Shri Hem Raj:**
Shri Warior:
Shri Indrajit Gupta:
Shri Vasudevan Nair:
Shri Prabhat Kar:
Shri Prakash Vir Shastri:
Shri Hukam Chand
Kachhavaia:
Shri Jagdev Singh Siddhanti:
Shri D. N. Tiwary:
Shri Bade:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri P. C. Borooah:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Yashpal Singh:
Shri Karni Singhji:
Dr. P. Srinivasan:
Shri Paramasivan:

Will the Minister of **Finance** be pleased to state:

(a) the arrears of **Wealth Tax**, **Income Tax**, **Expenditure Tax**, **Gift Tax** and **Customs Duty** that have accumulated for the years from 1962 to 1965, State-wise; and

(b) the special measures employed to recover them?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): (a) and (b). The information is being collected and it will be laid on the Table of the House as early as possible.